

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION NO. 05**

Dated: Guwahati, the 18<sup>th</sup> of January 2022

It is for the information of all concerned that e-filing of cases will be implemented in the following manner at the first instance:-

- (i) All State Government departments shall mandatorily file all types of cases through e-filing in the Principal Seat of the Gauhati High Court.
- (ii) All arbitration matters shall be filed mandatorily through e-filing in the Principal Seat of the Gauhati High Court.
- (iii) All e-filing shall be made as per the Gauhati High Court e-filing Rules, 2020.

This Notification shall come into force with immediate effect.

By order,

Sd/- Gautam Baruah

**REGISTRAR GENERAL**

**Memo No. HC.III-07/2015/283-311/G dated Guwahati, the 18<sup>th</sup> January, 2022**

**Copy to:**

1. The Advocate General, Assam / Nagaland / Mizoram / Arunachal Pradesh for information.
2. Ms. R. Arulmozhiselvi, Member (Human Resources), e-Committee, Supreme Court of India.
3. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam. *He is requested to circulate this Notification to all State Government departments for compliance.*
4. The Law Secretary, Nagaland / Mizoram / Arunachal Pradesh. *He/she is requested to circulate this Notification to all State Government departments for compliance.*
5. The Registrar (Admin. /Vig./Judl./Estt.), Gauhati High Court, Guwahati.
6. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Permanent Bench, Naharlagun.
7. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
8. The District & Sessions Judge, Baksa / Barpeta / Bongaigaon / Cachar / Charaideo / Chirang / Darrang / Dhemaji / Dhubri / Dibrugarh / Dima Hasao / Goalpara / Golaghat / Hailakandi / Hojai / Jorhat / Kamrup (M) / Kamrup / Karimganj / Karbi Anglong / Kokrajhar / Lakhimpur / Morigaon / Nagaon / Nalbari / Sivasagar / Sonitpur / South Salmara-Mankachar / Tinsukia / Udalguri, Assam. *He/she is requested to circulate this Notification among the Judicial Officers under his/her jurisdiction.*

9. The Member Secretary, Assam State Legal Services Authority / Nagaland State Legal Services Authority / Mizoram State Legal Services Authority / Arunachal Pradesh State Legal Services Authority.
10. The Chairman, Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh and Sikkim.
11. The President/Secretary General, Gauhati High Court Bar Association, Guwahati.
12. The President/ General Secretary, Gauhati High Court Advocates' Association, Guwahati.
13. The President/Secretary, All Assam Lawyers' Association, Guwahati.
14. The President/Secretary, Lawyers' Association, Guwahati.
15. The Joint Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
16. The Director, Law Research Institute, Gauhati High Court, Guwahati.
17. The Deputy Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
18. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
19. The Asstt. Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
20. The Court Manager, Gauhati High Court, Guwahati.
21. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of the Gauhati High Court.*
22. The P.S. to Hon'ble Mr. / Mrs. Justice \_\_\_\_\_, Gauhati High Court, Guwahati.
23. The A.O. (Judicial), \_\_\_\_\_ Section, Gauhati High Court, Guwahati.
24. The Administrative Officer, Judicial Academy, Assam with a request to place this Notification before the Hon'ble Director.
25. The Court Masters, Court No. \_\_\_\_\_, Gauhati High Court, Guwahati.
26. The Court Officer Nos. 1 & 2, Gauhati High Court, Guwahati.
27. The Chief Security Officer, Gauhati High Court, Guwahati.
28. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
29. The Gauhati High Court Notice Board, (Old Block & New Block).

  
**REGISTRAR GENERAL**

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18/1/22